

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/216/2017

NAME OF THE PETITIONER(S) : CAPE BUILDERS PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Sarathbahu

for Respondens

## ORDER

Matter called. No representation on behalf of the Applicant. Counsel for RoC present, prayed for time for filing objections. Put up on 19.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

MS